## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

ATTIONING COMMINICI ENTER TRADERINE, MEDEE OF CONTROL TO THE TRADERING		
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/360/ (IB)/2017	
NAME OF THE PETITIONER(S)	: PRABHAKARAN T.R	
NAME OF THE RESPONDENT(S)	: KOTHARI INDUSTRIAL CORPORATI	ION LTD
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. ROUAN RAJASTICARA	w Comet for Felition	RO 8

## **ORDER**

Counsel representing both the parties are present and submitted that there is a chance of settlement between the parties. Both the counsel prayed time for reporting the final outcome of the settlement talks. Time extended at their request. Put up on 11.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc

2. T. Mahandran